

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)-103(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES: J.C. Flowers Asset Reconstruction
Private Limited
V/s
Smaaash Leisure Limited
Section: 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

Adv. Sakil Ansari appeared for the Financial Creditor. Adv. Malhar Zatakia appeared for the Corporate Debtor. Counsel appearing for the Corporate Debtor seeks more time to file reply. Let the reply be filed within a period of two weeks, failing which, the right to file reply shall be forfeited. List the matter on **06.06.2024** for final hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)